

(d) the action being contemplated further ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) and (b) According to the information furnished by AEPC, there is no case against Cosmique International, New Delhi.

(c) Exporter-wise details of exports of garments are not maintained.

(d) Does not arise.

#### Agreement for Protecting the Interest of Tea-Producing Countries

844. SHRI ANANDA PATHAK :  
PROF. RUP CHAND PAL :  
SHRI SONTOSH MOHAN DEV :

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that an Indian delegation visited China to explore the possibilities of reaching an agreement for protecting the interests of the tea-producing countries ;

(b) if so, the details of the said agreement ;

(c) names of other countries which participated in the said discussion ; and

(d) the names of the countries to which the export of tea is to be made ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) to (c)

Yes, Sir, A five member delegation of the Ministry of Commerce visited China from 20 to 30-6-1984. In the bilateral talks between India & China, views were exchanged on various aspects of tea production and exports. The delegation also visited Chinese tea plantations and tea factories.

Although no formal agreement has been signed, it was agreed to coordinate policy in order to protect the interests of the tea producing countries and to work toward

achieving producers' unity with the objective

of ensuring stable and remunerative prices for tea.

(d) India continues to export tea to a large number of countries all over the World.

#### Steps Taken to Attract Investments from US Banks

845. SHRI S. A DORAI SEBASTIAN : Will the Minister of FINANCE be pleased to state :

(a) the results of the recent explorative efforts made by representatives of a number of prominent U. S. banks regarding the investment possibilities in India ;

(b) the particulars of these representatives and the U. S. Banks ; and

(c) the action being taken to attract investments from U. S. Banks ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) to (c) From time to time, various foreign banks have expressed interest in future borrowings of India and offered general support for facilitating our economic development. No specific proposals in this regard have, however, been received. If specific proposals are received they will be considered on merits.

#### Mirage Aircraft

846. SHRI AMAR ROYPRADHAN :  
SHRI CHINTAMANI JENA :  
SHRI KAMAL NATH :  
SHRI K. MALLANNA : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have taken a decision not to make Mirage aircraft in the country ; and

(b) if so, the details thereof and the reasons therefor ?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) : (a) and (b) Yes, Sir, On examination of all available options and after an assessment of the relevant